

और किसी समय पर मामले की विशेष परिस्थितियों को देखते हुए जिन पर सहानुभूतिपूर्वक विचार किया जाना चाहिए।

- (viii) विवेकाधीन आबंटनों की संख्या सामान्य रूप से औसत वार्षिक विपणन योजना के 10% से अधिक नहीं होनी चाहिए, जिसमें पेट्रोलियम उत्पादों के लिए खुदरा बिक्री केन्द्रों के आबंटन सामान्य रूप से 5% से अधिक नहीं होने चाहिए।

विवेकाधीन आबंटन किसी भी उम्मीदवार को निम्नलिखित सामान्य शर्तों के अधीन किए जाएंगे:—

- (1) वह भारत का/की नागरिक होना/होनी चाहिए।
- (2) उसके अथवा उसके निम्न निकट संबंधियों (सौतेले संबंधियों सहित) के पास पहले से ही किसी तेल कंपनी के पेट्रोलियम उत्पादों की डीलरशिप नहीं होने चाहिए।
  - (i) पति/पत्नी
  - (ii) पिता/माता
  - (iii) भाई
  - (iv) पुत्र/पुत्रवधु

सरकार द्वारा स्वविवेक आधार पर आबंटन करते समय उपर्युक्त दिशा-निर्देशों का अनुपालन किया जा रहा है। तदनुसार अनुकंपा आधार पर अप्रैल, 1995 से 22 खुदरा बिक्री डीलरशिपों और 12 एल पी जी डिस्ट्रीब्यूटरशिपें आबंटित की गई हैं।

सरकार द्वारा विवेकाधीन आबंटन मूलतः व्यक्तिगत मामलों में गुण-दोष के आधार पर किए जाते हैं। संसद सदस्यों और अन्य अति विशिष्ट व्यक्तियों की सिफारिशों को भी ध्यान में रखा जाता है।

#### Pricing of Petroleum Products

367. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of PETROLIUM AND NATURAL GAS be pleased to state:

(a) whether it is fact that in order to neutralise the cumulative deficit in the Oil Pool Fund, there is a proposal to introduce market determined price mechanism for petroleum products,

replacing the existing administered price mechanism;

(b) if so, in what manner, to what extent and within what time frame the proposed scheme will wipe out the deficit;

(c) what have been the recommendations of the Sundarajan Committee and Kelkar panel in the matter of pricing of petroleum products and what action Government have taken on their recommendations; and

(d) which are the petroleum products being subsidised and to what extent?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH SHARMA): (a) to (c) Sunderarajan Committee report is the input material for the 'Strategic Planning Group' formed for restructuring of the National Oil Industry. The report of 'Strategic Planning Group' is awaited.

(d) The estimated subsidy on major petroleum products during 1994-95 is as given below:

	Rs./Crores
HSD	430
SKO (DOM)	3740
LPG (DOM)	1410
NAPHTHA (FERT.)	520
FO (FERT.)	200
LSHS (FERT.)	130
BITUMEN(PACKED)	110
WAX	20
<b>TOTAL:</b>	<b>6560</b>

**Awarding of Bombay High Platform Deal Contact to Ms. Essar Oil Ltd.**

368. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: